

Annexure - 4

Name of the corporate debtor: M/A Magpie International Limited; Date of commencement of CIRP: 26th February, 2020; List of creditors as on: 06.08.2023

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | (Amount in ₹) | | | | Remarks, if any |
|--------------|--|--------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in C/oC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | |
| | | | | | | | | | | | | | | | |
| 1 | Kunal Jain | MIL/FC/01 | 27.05.2020 | 81,40,000 | 81,40,000 | Unsecured | | | YES | 0 | | | | | Being the nature of Related Party hence the voting share is stand nil. |
| 2 | Tata Capital Financial Services Ltd | MIL/FC/04 | 01.07.2020 | 30,39,509 | 25,21,835 | Unsecured | | | No | 1.19 (Total) | | | 5,17,674 | | |
| 3 | Edelweiss Asset Reconstruction Company Limited | MIL/FC/02 | 25.06.2020 | - | - | Unsecured | | | No | - | | | - | | Refer Note 1 |
| Total | | | | 1,11,79,509.00 | 1,06,61,835.00 | | | | | 0 | | | 5,17,674 | NIL | |

Note 1: The claim of Rs. 22,87,50,799 admitted by RP has been recovered by claimant in full after recovery from security interest in accordance with the provisions of SARFAESI Act of 2002. Therefore, its claim is now treated as satisfied